## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FACOR STEELS LIMITED Date of Commencement of Liquidation: 04-07-2018; List of Stakeholders as on Date: 15-04-2019; Name of IP: Mr. Sunil Gajanan Nanal; Last 5 digitof registration number: 10560

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs		504000		504000	0	0	0	NA
2	Liquidation costs incurred till date		16681222		16681222	0	0	0	NA
3	Secured financial creditors	3	1146956745	3	1146956745	0	0	0	Annexure 3
4	Unsecured financial creditors	3	92248352		92248352	0	0	0	Annexure 4
5	Operational creditors (Workmen)	60	7993178	60	7993178	0	0	0	Annexure 5
6	Operational creditors (Employees)	7	598529	7	598529	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	16761674	3	16761674	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	327800000	5	327800000	0	0	0	Annexure 9
Total		81	1609543700	78	1609543700	0	0	0	